

time of recruitment and that an Army Order to this effect has been published; and

(c) the measures, if any, adopted by Government to remedy this?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Complete and up-to-date information in regard to civilians in Defence installation is not readily available. It is being collected from over 2,000 lower formations and will be placed on the Table of the Sabha as soon as possible. There is no reservation for Scheduled Castes and Scheduled Tribes personnel so far as Service personnel are concerned.

(b) The Army Order referred to by the hon. Member was issued in September, 1953, because it was brought to the notice of the various Ministries by the Home Ministry that the total number of vacancies notified to the Employment Exchanges as reserved for Scheduled Castes/Scheduled Tribe personnel was less than the quota reserved for them, during the period March, 1952—March, 1953.

(c) Instructions have been issued to all lower formations that the orders regarding reservation of vacancies in civilian posts for Scheduled Castes and Scheduled Tribes personnel should be strictly complied with.

### राष्ट्रीय संग्रहालय

५६२. श्री आर० एस० तिबारी :  
क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतवर्ष में सब से बड़ा संग्रहालय कहां पर है ;

(ख) उस पर प्रति वर्ष कितना व्यय होता है ;

(ग) क्या भारतीय कला प्रदर्शनी की वस्तुओं को इस संग्रहालय में रखने का विचार है ; और

(घ) यदि नहीं तो इसके लिये सरकार का क्या वैकल्पिक प्रबन्ध करने का विचार है ?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b). The information is being collected and will be placed on the Table of the House in due course.

(c) No, Sir.

(d) Government propose to retain in the National Museum, New Delhi, only those objects that have been loaned or gifted by their owners for the National Museum. All other objects, except a few, have been returned to their owners.

### STATE CO-OPERATIVE BANKS

563. **Th. Jugal Kishore Sinha:** Will the Minister of Finance be pleased to lay on the Table of the House a statement showing:

(a) the names of the State Co-operative Banks that have received agricultural and other loans from the Reserve Bank of India during the last four years;

(b) the amount of loan advanced to them; and

(c) the amount realised in each year and the interest charged by the Reserve Bank?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) to (c). Two statements containing the required information—one in respect of agricultural loans and the other relating to non-agricultural loans—are placed on the Table of the Sabha. [See Appendix VII, annexure No. 7].

### ऐतिहासिक वस्तुएं

५६४. श्री जी० एल० चौबरी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५३-५४ में भारतवर्ष के पुरातत्व विभाग ने विभिन्न देशों के किन

किन संग्रहालयों को अपने यहां की ऐतिहासिक वस्तुएं भेजी हैं ; और

(ख) क्या इस काल में अन्य देशों से भी इस प्रकार की वस्तुएं हमारी वस्तुओं के बदले में भारतवर्ष में आई हैं ?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) (1) Director General of Antiquities, Iraq.

(2) National Museum, Malaya.

(b) Yes from (1) above.

DELEGATION TO RUSSIA

**565 Shri Jethalal Joshi:** Will the Minister of Education be pleased to refer to the reply to starred question No. 111, asked on the 25th August, 1954 and state:

(a) the object of the visit of the delegation of professors and students of the Indian Universities to Russia; and

(b) the period for which the delegation will stay there?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) The Moscow University invited some Universities to send teachers and students to Russia to get acquainted with the life and activities of the students in that country with a view to promoting better understanding between the two countries.

(b) One month, approximately.

INCOME-TAX OFFICE, BARIPADA

**566. Shri B. C. Majhi:** Will the Minister of Finance be pleased to state:

(a) whether Government are aware that the shifting of the Income-tax office at Baripada in Mayurbhanj District (Orissa), to some other place in the State, will cause a great hardship and inconvenience to the tax paying people there;

(b) if so, the reaction of the Government to it;

(c) whether the Government of Orissa have been consulted in the matter; and

(d) if so, what is their view?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) and (b). Do not arise as there is no move to shift the Income-tax Office from Baripada to some other place.

(c) and (d). The matter does not concern the Government of Orissa.

CENTRAL SECRETARIAT SERVICE

**567. Shri N. A. Borkar:** Will the Minister of Home Affairs be pleased to state:

(a) the present authorised strength (permanent and temporary) in each grade under the Central Secretariat Service Reorganisation and Reinforcement Scheme;

(b) the present actual strength in each grade; and

(c) the number of Scheduled Castes employees among them?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) The authorised permanent strength of various grades of the Service inclusive of the deputation and leave reserves is as shown below:—

Grade I	
(Under Secretary) ...	225
Grade II	
(Superintendent)	389
Grade III	
(Assistant Superintendent) ... ..	540
Grade IV	
(Assistant)	2500